

**No.18/1/2011-Adm/Lease Vehicle
Appellate Tribunal for Electricity**

Core-4, 7th Floor, SCOPE Complex,
New Delhi, the 13th September, 2011.

To
(As per list)

Subject: **Leasing /Hiring of Vehicle for official use of, Technical Member (PNG) of the Appellate Tribunal for Electricity (APTEL) – Quotation regarding.**

Sir,

The Appellate Tribunal for Electricity invites quotations for Leasing/Hiring of one Car Honda City (Manual) for the official use of the Technical Member (PNG) of this Tribunal.

- (i) The car/vehicle supplied should be a brand new one and the leasing/hiring period will be of 4 years and for 80000 KMs;
- (ii) The above lease/hire is not inclusive of chauffeur/drivers and cost of fuel;
- (iii) The car/vehicle should be well maintained and the charges (regular maintenance as per the manufacturers schedule as well as running repairs)are to be borne by your agency;
- (iv) The agency should also provide replacement (any-time) vehicle & pick-up & drop service in case of the vehicle provided is off the road on account of repair/maintenance etc.

2. The quotations may be sent in a sealed cover to this Tribunal immediately in any case not later than 3.30 PM of 23.09.2011. **Before submitting the quotations it is advised to have a brief discussions regarding exact requirement of this Tribunal.**

Yours faithfully,

Encl: As Above

**(Girish Sahai)
Director (Adm.)**